

purchased the land after the formation of the society ;

(c) the number of members of this Society who are employees of the Land and Building Department of the Delhi Administration and the Delhi Development Authority ; and

(d) the names of the members of the Society as on the 13th November, 1959, 1st May, 1961 and 21st December, 1966 showing their addresses and designation.

**The Minister of Health and Family Planning and Works, Housing and Urban Development (Shri K. K. Shah) :**  
(a) About 69 acres of land under roads, parks, etc. in Preet Nagar area, was transferred by the Coloniser to the Preet Nagar Co-operative House Building Society.

(b) About 105 acres of land was purchased by about 1,200 members of the society prior to 13th November, 1959. No member purchased land after the formation of the society.

(c) According to the Society, none of its members is an employee of the Land and Building Department of the Delhi Administration or the Delhi Development Authority.

(d) The information required is not available. No co-operative house building society was required before 1967 to furnish lists of their members.

**PREET NAGAR CO-OPERATIVE  
HOUSE BUILDING, SOCIETY,  
DELHI**

**6055. Shri Ram Dhan :**  
**Shri Ram Charan :**

Will the Minister of Health and Family Planning and Works, Housing and Urban Development be pleased to state :

(a) whether it is a fact that the Preet Nagar Co-operative House Building Society, Delhi is being allotted 30 per cent acreage of land in addition to the acreage acquired from the society, though the compensation to be paid to this Society covers the cost of land left for Roads, Parks, etc. ;

(b) whether it is also a fact that under the extant policy of the Delhi Administration for allotment of land in Delhi-Shahdara Area this Society, which has a membership of about 1420, is entitled to allotment of land at the rate of one acre per 12 members, reduced by 15 per cent general cut, i.e. 100 acres in all ; and

(c) if so, whether they are being allotted near about 175 acres of land ?

**The Minister of Health and Family Planning and Works, Housing and Urban Development (Shri K. K. Shah) :**  
(a) to (c). No. About 1,200 members of this Society had purchased 105 acres of land prior to 13th November, 1959. In addition, about 69 acres of land under roads and parks was transferred by the Coloniser to the Society. This Society is normally entitled to the allotment of land equivalent to the area acquired from it. However, against an area of 174 acres, only about 148 acres of land is being allotted to it. The reduction represents the uniform cut of 15 per cent imposed on the allottable area to various societies in Shahdara.

**ALLOTMENT OF LAND TO THE  
RAILWAY BOARD'S EMPLOYEES  
CO-OPERATIVE SOCIETY IN  
DELHI-SHAHDARA AREA**

**6056. Shri Ram Dhan :**  
**Shri Ram Charan :**

Will the Minister of Health and Family Planning and Works, Housing and Urban Development be pleased to state :

(a) whether the Railway Board's Employees Co-operative Housing Society had been given the commitments with regard to the allotment of land in Delhi-Shahdara area that the Society would be accommodated in Sector E-12 ; and that as far as possible this Society would be allotted a compact piece of 99 acres of undeveloped land in Delhi-Shahdara area ; and

(b) if so, whether Government will ensure that the said commitments are honoured and Delhi Administration will not be allowed to wriggle out of this commitment unilaterally ?

**The Minister of Health and Family Planning and Works, Housing and**